

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

DATE : 20.11.2017

**IRDA Appeal No. 7 of 2016**

IFFCO Tokio General Insurance Co. Ltd. .... Appellant

Versus

Insurance Regulatory and Development  
Authority of India ..... Respondent

**With  
IRDA Appeal No. 8 of 2016**

IFFCO Tokio General Insurance Co. Ltd. .... Appellant

Versus

Insurance Regulatory and Development  
Authority of India ..... Respondent

None for the Appellants.

None for the Respondent.

ORDER :

1. In para 11 of our order dated October 31, 2017, inadvertently the word "31<sup>st</sup> September 2018" is typed instead of the word "30<sup>th</sup> September 2018". The inadvertent error be corrected accordingly.

Sd/-  
Justice J. P. Devadhar  
Presiding Officer

Sd/-  
Jog Singh  
Member

Sd/-  
Dr. C. K. G. Nair  
Member

20.11.2017  
Prepared & Compared by  
PTM